

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2315  
ANSWERED ON:11.03.2016  
Medical Devices under Jan Aushdhi Scheme  
Selvam Shri V. Panneer

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to cover medical devices under Jan Aushdhi Scheme; and
- (b) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)

(a) & (b): Medical devices, including surgical and consumable items, are defined as 'drugs' under the Drugs and Cosmetics Act, 1940. As per the information provided by Department of Pharmaceuticals, 165 surgical and consumable items are already being sold through Jan Aushadhi Stores.

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